

 भारतीय प्रतिभूति और विनियम बोर्ड Securities and Exchange Board of India	NBCC Complex, 8th Floor, Plate B, Tower 1, East Kidwai Nagar, New Delhi – 110023 Ph: 011 6901 2998, 011 6901 2913, Email: auctionsno@sebi.gov.in	Notice of E- Auction / Sale
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E-AUCTION FOR SALE OF IMMOVABLE PROPERTIES OF HBN DAIRIES & ALLIED LIMITED

Securities and Exchange Board of India ("SEBI") vide Notice of sale dated January 22, 2025 (published in the newspapers on January 25, 2025) read with Corrigendum dated January 27, 2025 and Addendum dated February 11, 2025 has invited bids for sale of immovable properties in the Recovery proceedings initiated against HBN Dairies & Allied Limited and its directors under Recovery Certificate no. 1216 of 2017 dated September 14, 2017 through e-auction platform on "*as is where is and whatever there is*" basis.

In this regard, the following Addendum and Corrigendum is issued:

Addendum

- For the property mentioned at serial no. 9 and 10 of the notice of sale following plots are not considered for the e-auction.

Description of the property	Plot nos.
HBN Sunrise City Sector -3 , Jassi Pau Wali Village, Bathinda Tehsil & District, Punjab -151001	8, 9, 10, 11, 12, 25, 30, 31, 32, 33, 34, 35, 36, 40, 41, 42, 43, 44, 45, 46, 47, 48, 49, 50, 51, 52, 53, 62 and 67
HBN Sunrise City Sector -4 , Jassi Pau Wali Village, Bathinda Tehsil & District, Punjab -151001	6 and 43

Corrigendum

- The area mentioned at Sr. 10 as 25,783.18 sq. Yds in the aforesaid Notice of sale, may be read as '*25,127.57 Sq. Yds.*'
- The date of Notice of sale may be read as '*January 22, 2025*'.

The remaining contents of the notice published in the newspapers remain unchanged.

Interested persons are requested to visit 'Auction Notice under Recovery Proceedings' in 'Enforcement' tab on www.sebi.gov.in for details.

Sd/-

Kshama Wagherkar

General Manager & Recovery Officer

SECURITIES AND EXCHANGE BOARD OF INDIA

Place: New Delhi

Date: 18.02.2025